

**Central Administrative Tribunal
Madras Bench**

CP 310/00003/2018 in OA 1930/2017

Dated Tuesday the 10th day of July Two Thousand Eighteen

P R E S E N T

Hon'ble Mr. R.Ramanujam, Member(A)

V. Simeon
Terismpu, Viralikathevilai
Mekkamondapam
Kanyakumari District. .. Applicant

By Advocate **M/s. V.Vijay Shankar**

Vs.

1. Mr. Anant Narayan Nanda, I.A.S
Secretary to Government
Ministry of Communication
Department of Posts
Dak Bhavan, Sansad Marg
New Delhi – 1.
2. Mr. Anand
Post Master General
Madurai Circle, Madurai.
3. Mr. Chandrasekar
Superintendent of Post Offices
Kanyakumari Division
Nagercoil.
4. Mr. Suresh
Assistant Superintendent of Post Offices
Thucklay Sub Division
Thucklay, Kanyakumari District. .. Respondents

By Advocate **Mr. M. Kishore Kumar**

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 14.12.2017 in OA 310/01930/2017.

2. When the matter is taken up for hearing, there is no representation for the applicant. Learned counsel for the respondents submits that the order had been complied with and refers to a copy of the order dated 17.01.2018 filed in response to the notice in Contempt Petition.
3. Keeping in view the issue of order in pursuance of the order of this Tribunal there appears to be no wilful disobedience of the order of this Tribunal.
4. CP is closed. Notices discharged.

(R.Ramanujam)
Member(A)
10.07.2018

AS